

**W.P.(Cr.) No. 284 of 2019**

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05/25.06.2020        Mr. Rajesh Kumar, learned counsel submits that he will file Vakalatnama in this Case as Ms. Vandana Singh who is the lawyer of the petitioner has been appointed as State counsel.

Put up this case after two weeks.

**(Ananda Sen, J.)**

*RKM/-*